

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:111
ANSWERED ON:13.03.2012
CAPACITY BUILDING UNDER UIDSSMT
Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether adequate provisions exists under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) for capacity building of State Level Nodal Bodies and Urban Local Bodies; and

(b) if so, the specific guidelines and the details of such projects considered and submitted by Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): In accordance with the provision of Para - 9 of the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) guidelines, State Level Sanctioning Committee may sanction additional central grant upto a maximum of 5 % to incentivise implementing agencies as indicated below:

1. 1.5 %for preparation of Detailed project report.
2. 1.5% for training and capacity building relating to project/scheme.
3. 1% for bringing about efficiencies in the projects.
4. 1% for adoption of innovative approaches and adoption of proven and appropriate technologies.

(b): So far State Level Sanctioning Committee (SLSC) of the States have sanctioned incentive for preparation of Detailed Project Report (DPR) in 284 projects. Accordingly, an amount of Rs.75.24 crore has been released to the States. In the case of State of Maharashtra SLSC has approved incentive for DPR preparation in 22 projects for which Rs.8.55 crore has been released to the State.